

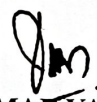
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT, DELHI

ORDER

In compliance to letter No. 2819-2830/DHC/Gaz-IIB/G-9/2022 dated 19.05.2022 of the Hon'ble High Court of Delhi, I hereby authorise the following Judicial Officers of Delhi Judicial Service to hear and dispose of urgent matters under Delhi Rent Control Act 1958 pertaining to North District during the period mentioned against their names in the summer vacation 2022.

S.No.	Name of Judicial Officers	Period of Detention
1.	Ms. Niharika Kumar Sharma Administrative Civil Judge-cum-Commercial Civil Judge-cum-Additional Rent Controller (North District)	13.06.2022 to 21.06.2022
2.	Sh. Virender Singh Senior Civil Judge-cum-Rent Controller (North District)	22.06.2022 to 30.06.2022

- Note: 1. The Judicial Officers mentioned above shall look after the said work in their respective court room and shall be assisted by their own court staff.
2. The Judicial Officers mentioned above at serial no. 1 & 2 would be entitled to compensatory leave for five days.


(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(NORTH) DISTRICT, ROHINI COURT, DELHI

No. 14540-14584 F2(9)/Judl./Vac/North/2022

Dated: 30/05/22

Copy forwarded for information & necessary action to :

1. The Registrar General, High Court of Delhi New Delhi.
2. The Principal District & Sessions Judge, (HQ) Delhi.
3. The Principal District & Sessions Judge, (North-West), Rohini Court Complex, Delhi.
4. The Judicial Officers concerned.
5. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Courts, Delhi.
6. The DDO Accounts Branch, (North) Rohini Court Complex, Delhi.
7. All AOJs/ Branch In-charge of (North) Rohini Court Complex, Delhi.
8. The Secretary Bar Association, Rohini Court Complex, Delhi.
9. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Website Committee, (North) Rohini Court Complex, Delhi.
- ✓ 11. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
12. AOJ/Branch In-charge, Filling section, Rohini Court Complex Delhi.
13. PS to Principal District & Sessions Judge, (North) Rohini Court Complex, Delhi.
14. Reader to Ld. Principal District & Sessions Judge, (North), Rohini Court Complex, Delhi.
15. Notice Board. (through Care Taking Branch).
16. Branch In-Charge, R&I for uploading on Layers.


30/5/22
PRINCIPAL DISTRICT & SESSIONS JUDGE
(NORTH) DISTRICT, ROHINI COURT, DELHI

